

The office of the General Manager Telecom Factories Calcutta has at present been directing and supervising and coordinating the three departmental telecom factories at Calcutta, Jabalpur and Bombay under the Director General P. & T. New Delhi. The factories manufacture telecommunication equipments to meet the demands of the P. & T. and Telephone services of the country. A fourth factory is coming up at Bhillai and there is a proposal to start another factory for which the site has not yet been selected. It is necessary to build up an efficient organisational set up which will modernise and expand the factory and coordinate the manufacturing programme of the four factories in a better and more efficient manner.

At present, the General Manager, Telecom Factories, Calcutta is in overall control of the factories at Calcutta, Jabalpur and Bombay which has helped in proper and coordinated control of the factories and their development.

It is understood that a proposal has now been made, in the name of reorganisation, for the upgradation of the posts of heads of Telecom Factories at Jabalpur and Bombay to the status of General Manager (with the rank of Post Master General) and for delinking them from the control of the General Manager, Telecom Factories, Calcutta and further providing that the General Manager at Calcutta would be looking after only the Calcutta Factory. By this process, the present control level in the office of the General Manager at Calcutta is being done away with resulting in substantial dilution of the proper control and coordination of the three Factories and also in phenomenal increase in the cost of production by not only raising the status of the General Manager at Jabalpur and Bombay but also by inducting more persons at the officers level. The present strength of officers at Jabal-

pur and Bombay is already top-heavy. The move of reorganisation has been made surreptitiously and is not for the benefit of either the organisation or control of the Telecom Factories. The proposed reorganisation has no relation with public interest on the other hand, it is to be implemented by creating posts at higher echelons and granting accelerated promotion to a large number of officers.

There seems to be a move now-a-days upon political considerations to shift offices of various Government undertakings from Calcutta and other places in West Bengal or to dilute the importance of such offices. The employment potential in West Bengal will be seriously hampered if an important Central Government headquarters established at Calcutta and functioning efficiently since 1942 is wound up and taken away from the State of West Bengal. There is no justification for shifting the control level out of the State. The existing staff in the control offices of General Manager at Calcutta will be faced with losing all promotional and other service privileges and it will also result in the shrinkage of the cadre.

The move has created great resentment amongst the employees and also great uncertainties and the Government should immediately take steps not to give any effect to such proposals which will only embitter the relations between the management and the workers and will also prejudicially affect the State of West Bengal.

(iii) REPORTED CRISIS FACED BY PADDY CULTIVATION IN KUTTANAD KERALA

SHRI B. K. NAIR (Mavelikara): Mr. Speaker, Sir, I wish to draw the attention of this House and through the House, of the Government of India to the grave crisis developing in Kuttanad, the rice bowl of Kerala. The cost of cultivation of paddy has

[Shri B. K Nair]

reached exhorbitant levels, the yield has been steadily going down, damage and crop-failures widespread and frequent and currently the price has been going down to such low levels that the farmers in large numbers are constrained to abandon cultivation and leave their holdings fallow. According to an official estimate made some time ago, the loss incurred was Rs 500 per acre. In actual fact, in most cases it may be anything upto six or seven hundred rupees

Kuttanaj comprises of about 60,000 hectares of paddy land. The cultivators number about a lakh and the workers dependant on agricultural operation number about four lakhs. The entire area, the entire population is facing desolation

I take this opportunity to make a fervent appeal to the Government of India to make available whatever assistance and relief they can to save the situation. A Committee of experts may be appointed immediately to study the whole problem and suggest remedial measures. The scope and dimension of the measures needed are entirely beyond the capacity of the State Government to provide

(iv) REPORTED ATROCITIES ON HARJANS IN KARNATAKA, ANDHRA PRADESH AND MAHARASHTRA ..

श्री शरद यादव (त्रवलपुर) अध्यक्ष
महाराष्ट्र, नियम 377 के अन्तर्गत में एक महत्वपूर्ण विषय को आर मरकार का ध्यान खीचना चाहता ह। मदन में कई बार हरिजनो पर अत्याचारो के मामले में बहम हुई लेकिन मुझे देख के साथ कहना पडता है कि मैंने कई बार कर्नाटक, आन्ध्र और महाराष्ट्र में हरिजनो पर हो रहे अत्याचारो के सम्बन्ध में मामला उठाता चाहता लेकिन उठा नहीं सका। जब अन्य राज्यों में हरिजनो का जनाया जाता है तो उनको तो मेरे कायेसी मित्र हरिजन मानते है लेकिन जब उनके हो राज्या में उनका जिदा जलाया जाता है

तो उनको बे जानवर मानते हैं। मैं यह जानता हू कि इस देश में, किसी भी भाग में, एक भी हरिजन की हत्या इस देश के लिए कलक है। मेरे कायेसी मित्र बिहार या अन्य राज्यों क बात ना यहा उठाते है लेकिन कर्नाटक, आन्ध्र और महाराष्ट्र में हरिजनो के सम्बन्ध में यहा सवाल नहीं उठाते। इसीलिए मैं आज़ कर्नाटक, आन्ध्र और महाराष्ट्र में हरिजनो पर हो रहे अत्याचारो के विषय में मदन और सरकार का ध्यान आकर्षित करता हू।

कर्नाटक में देवनहारी देहात जो बगलौर के नजदीक है, उसमें एक हरिजन का कत्ल कर दिया गया। आन्ध्र में गूटूर जिले में एक देहात के हरिजनो पर हमला हुआ, मकान जलाये गये और उसमें एक हरिजन महिला का जिदा जला दिया गया। 9 मार्च 1978 का वम्बई के भा. शहरी विभाग में माया विमान पर हमला हुआ जिस में उनकी मृत्यु हुई। दूसरे हरिजन यवन और जावा का छत्र में भाग कर घायल कर दिया गया। पुणे जिले में शानवड नहमील में कर्नाटक देहात में श्री. जगन्नाथ भीमले नामक हरिजन युवक पर हमला हुआ और उन्हें घुरी तरह से पाट गया। वृन्धान जिले में हरिजनो का जानकारी अधिकार मिने है वह क्रम में लान में उठे गवा गया है और इसके कारण उनका मिने टूट खेतों में वे कम नहीं कर पा रहे है।

इन मारे सबानो का ले कर महाराष्ट्र में जा हरिजनो पर कायेस रेजीम में, कर्नाटक में, आंध्र में जल्म हो रहे है और जा अन्याय हो रहा है उसका ले कर हरिजन नेता श्री विठ्ठलराव चानखेडे ने आराम दाह की घोषणा क. आ गठ आ म दाह वह अगले महीने की नी तरीख का करने वाले है। कहने का मतलब यह है कि हिन्दुस्तान में आज श्रीमती इंदिरा गांधी तीस वरस से दबी और पिछडो और कगाल जनता पर लगातार जो अबदेस्त हमले होते रहे है उनको कराती